

To

The Oath Commissioners of Mysuru Unit  
mentioned hereunder.

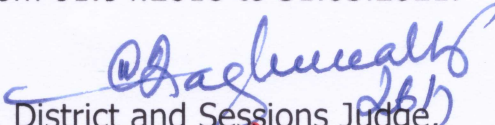
Sir/Madam,

Sub: Submission of quarterly reports by the Oath  
Commissioners – reg.

Ref: Letter No. DJA-I/18/2020 (OC) Audit dated  
23.07.2021 of the Hon'ble High Court of  
Karnataka, Bengaluru.



Anent to the above, you are hereby directed to submit quarterly  
report regularly within 15 days of the end of every three months about the  
total number of affidavits attested and the amount of fee collected during  
the previous quarters to this office without fail as per Note-2 of  
Chapter XI Rule 5A of the High Court of Karnataka Rules, 1959 and also to  
submit the quarterly report for the period from 01.04.2018 to 31.03.2021.

  
Pr. District and Sessions Judge,  
Mysuru.

1. Nandeesh B.
2. Harisha R.C.
3. Hemantha Kumar G.
4. Vishnu Kumara R.
5. Srilaxmi S Yalamuri
6. Sathya Murthy M. Chetty
7. Mahadevaswamy M.
8. Poornima M.S.
9. Bhanumathi M.
10. Raju B.
11. Purushothama G.S.
12. Mahendra S.S.